NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.38/ 2017	-	Admission	241/242	Dr. Ujwala N. Jagdale @ujwala S.Disle Vs Glen Loren Plantations(Pvt.) Ltd., & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

VIKRANTY ANNO 9887040470

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Man to And

PRADEEP DARAGE

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Petitioner

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ORDER

Counsel for Petitioner is present. Counsel for Respondents are also present. They reported that, both parties agreed for compromise and compromise talks are going on. List it on 21/08/2017.

Member (T)

Member (J)